Period	Subsidy	
	(Rs. per Kg.)	
July 2008 to January 2009	15	
January 2009 to March 2009	25	
April, 2009 to March 2010	15	
April, 2010 to October 2010	15	

Under the Scheme the edible oils are imported by PSUs and they are distributed by State Governments at the rate of 1 litre per ration card per month.

(c) and (d) The Government of Kerala, vide its letters dated 29.3.2008, 23.6.2009 and 25.6.2009 had requested that the subsidy given under this Scheme may be allowed for coconut oil.

The Government of Kerala has been informed that in order to enhance availability of edible oils in the country, the subsidy under the 'Scheme for distribution of subsidised imported edible oils through States/UTs' is restricted to edible oils imported by PSUs and supplied to the States/UTs for distribution.

(e) The purpose of the Scheme is to provide relief to consumers by augmenting domestic availability of edible oils through imports. Therefore, subsidy under the above mentioned 'Scheme for distribution of subsidised imported edible oils through States/UTs' is restricted to edible oils imported by PSUs and supplied to the States/UTs for distribution.

## FCI Godowns in Nagaland

1729. SHRI KHEKIHO ZHIMOMI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the estimated quantum of wheat and rice likely to be available in the Government/FCI godowns in Nagaland by the end of this financial year;

(b) whether it is a fact that condition of FCI godowns in North Eastern States is not good;

(c) whether Government has received any proposal this year from the Government of Nagaland to establish new FCI godowns in the State;

(d) if so, the details thereof;

(e) whether the Government of Nagaland has demanded for additional supply of wheat and rice this year;

(f) whether the demand was fulfilled; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) The estimated quantum of Wheat and Rice likely to be available in the FCI godowns in Nagaland by the end of this financial year are 5,000 tonnes and 18,000 tonnes respectively.

(b) All FCI godowns in North Eastern States are in good condition and are storage-worthy. Periodical maintenance of the godowns is carried out by the FCI.

- (c) No, Sir.
- (d) Does not arise.

(e) to (g) Allocation of foodgrains is made under the Targeted Public Distribution System(TPDS) @ 35 Kgs per family per month to AAY, BPL and APL families in the State of Nagaland as per the following details:

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Commodity			× - /	
	AAY	BPL	APL	Total
Rice	1,338	2,159	4,360	7.857
Wheat	326	517	1,873	2,716
Total	1,664	2,676	6,233	10,573

Requests have been received from Nagaland Government for additional allocation of foodgrains for APL category under TPDS. Since full allocation of foodgrains is made to the Nagaland Government @35 Kgs per family per month for all categories, their requests for additional allocations could not be accepted. However, apart from the allocation already made following additional allocations of foodgrains have been made to Nagaland during current year:

(i) Special adhoc additional allocation of foodgrains @ 10 kg. per family for accepted number of families (AAY, BPL & APL) under TPDS has been made on 20.01.2010 f for distribution to the cardholders in the Nagaland State. Accordingly, a quantity of 4,224 tonnes of rice and 1,816 tonnes of wheat at MSP derived/based prices for January and February, 2010 has been allocated to Nagaland. The State Government lifted 1,816 tonnes of wheat but there is no lifting of rice.

(ii) An adhoc additional allocation of 593 tonnes of wheat and 297 tonnes of rice per month was made to Nagaland at economic cost for the months of October to December, 2009 for drought relief.

## Storage capacity of foodgrains in Punjab and Haryana

1730. SARDAR TARLOCHAN SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state: